## GOVERNMENT OF INDIA MINISTRY OF COAL

# LOK SABHA UNSTARRED QUESTION NO. 770 TO BE ANSWERED ON 20.12.2017

### **Royalty rate on Coal**

#### 770. SHRI ANSHUL VERMA:

Will the Minister of COAL be pleased to state:

- (a) whether the study group constituted by the Government to review the royalty rate of coal has submitted its report and if so, the details thereof;
- (b) whether the Government proposes to increase the royalty rate;
- (c) if so, the details thereof and the time by which a decision is likely to be taken by the Government in this regard; and
- (d) whether the proposed revised royalty rate is likely to be in accordance with cess so as to provide benefit to those coal producing States who are facing allegation of causing environment degradation through coal mining and if so, the details thereof?

## **ANSWER**

## MINISTER OF COAL AND RAILWAYS

### (SHRI PIYUSH GOYAL)

(a to d) A Study Group was constituted on 21.07.2014 for the purpose of examining the issue of revision of present royalty rates on coal and lignite. The Study Group had earlier submitted its recommendation on 27.04.2016, however pursuant to the change in scenario due to implementation of GST and other factors, the matter was again referred to the Study Group for reconsideration of its recommendation. The final recommendation of the study group is awaited.